713

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/156 /CAA/2017

NAME OF THE TRANSFEROR

: PRIME PROPERTY HOLDINGS LTD

NAME OF THE TRANSFERRE

: TVS ELECTRONICS LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

1. TKBHASKAR

VIKRAM P JAIN

SHWETHA VASUDEVANI

counsel for

the Applicants

ORDER

Counsel for the petitioner present. Heard the matter. Order is reserved.

(K.ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)